

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3711

ANSWERED ON:17.04.2008

CRITERIA FOR ALLOWING PRIVATE AIRLINES TO FLY INTERNATIONAL DESTINATIONS .

Khairi Shri Chandrakant Bhaurao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the criteria for allowing the private airlines to fly international destinations;
- (b) whether the Government has relaxed the criteria while permitting any private airlines in the recent past; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) As per the current Government policy, Indian scheduled carriers having continuous operations of 5 years in the domestic sector and having a minimum fleet size of 20 aircraft are eligible to operate on international routes.
- (b) No Sir.
- (c) Does not arise.